## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/2/2017

NAME OF THE PETITIONER(S)

: Ashok Kumar Kanodia & 2 others

NAME OF THE RESPONDENT(S)

: M/s Raghav Industries Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Sumit Agarwal

1) M.K. PREETHA

for KSR XW.

(on change of valualat)

for Rispondents.

ROMAN RAJASEICARAN S.R. RATACIONE

## ORDER

Counsel for petitioner present. Shri Sumit Aggarwal, PCS, submitted that the respondent authorised him to represent the case in place of the counsel on record and filed an affidavit in this regard. He stated that he has not collected the case records from the previous counsel and prayed time for filing counter. Time extended at request with a direction to file counter and furnish a copy of the same to the other side in advance, failing which the right to file the same stands forfeited. Put up on 21.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)